



2026:AHC:40215

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 10219 of 2025

Shivam

.....Petitioner(s)

Versus

The State Of U.P. And 8 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Atipriya Gautam, Pratyush Srivastava, Saundraya Giri, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Rishabh Kesarwani, learned counsel for the petitioner seeks to withdraw the present writ petition as according to him, the writ petitioner has been accorded joining and the writ petition has become infructuous.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed** as having become infructuous.

February 23, 2026

N.S.Rathour

(Vikas Budhwar,J.)